

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

10.7.2008

CP 32/2006 (OA 255/2006)

Mr.C.B.Sharma, counsel for applicant.
Mr.Anupam Agarwal, counsel for respondents.

This Contempt Petition has been moved by the applicant/petitioner for alleged violation of the interim direction given by this Tribunal on 21.8.2006 in OA 255/2006.

Since we have disposed of the main OA on merit today, we are of the view that the present Contempt Petition does not survive. The same shall stand disposed of accordingly.

Notices issued to the respondents are hereby discharged.


(B.L. KHATRI)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)

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